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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/706/IB/2017  
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA  
NAME OF THE RESPONDENT(S) : SIDDHARTHKUMAR  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

CP SURANA

for Respondent

*[Signature]*

K. CHANDRASEKARAN For Applicant

*[Signature]*

**ORDER**

Counsels representing both the parties are present and made submissions. Heard.

Order is reserved.

-sd-

(S VIJAYARAGHAVAN)  
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)